

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2395
(To be answered on the 16th March 2017)**

MONITORING OF FLIGHT LANDING AT AIRPORTS

2395. SHRI G. HARI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a): whether the Government proposes to monitor flights landing at regional airports remotely instead of constructing new traffic control towers near such airports in a bid to cut costs;**
(b): if so, the details thereof;
(c): whether the present law requires each airport in the country to have its own traffic control tower which exchanges all sorts of information related to final approach, landing or take off of a plane, if so, the details thereof;
(d): whether the Government proposes to make any amendment in the law in this regard; and
(e): if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): No, Madam. However, the Airports Authority of India (AAI) is contemplating to deploy mobile ATC Towers at certain small airports instead of constructing new control towers to cut down the cost.

(c): Yes, Madam. As per ICAO DOC 4444, an aerodrome control tower is considered essential for providing aerodrome control services.

(d) & (e) : No, Madam. No such proposal at present.
